GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.3585 TO BE ANSWERED ON 23.03.2017

SUBSIDY EXTENSION SCHEME

3585. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of POWER be pleased to state:

(a) whether the Government is considering to withdraw the subsidy extension scheme being provided to gas- based power plants in the country;

(b) if so, the details thereof and the reasons therefor;

(c) whether Power Producers associations has been requesting for extension of the scheme for only two years as a short term solution to enable them make alternate arrangements, if so, the details thereof; and

(d) the response of the Government to such request?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) to (d) : Government of India has sanctioned a scheme for importing spot Regasified Liquefied Natural Gas (RLNG) in 2015-16 and 2016-17 for the stranded gas based power plants as well as for plants receiving domestic gas upto the target Plant Load Factor (PLF) selected through a reverse e-bidding process.

A request has been received from Association of Power Producers for extension of the scheme. The scheme was sanctioned for a period of two years and will be completed in March 2017. There is no proposal for extension of the scheme.
